

FORMAT – X

STATEMENT REGARDING MONTH-WISE, COURT-WISE & CATEGORY-WISE PENDENCY OF CASES IN THE SUB-ORDIANTE COURTS FOR THE MONTH OF APRIL, 2017

STATE – ASSAM

DISTRICT - CHIRANG

Sl. No.	Category of Cases	DISTRICT & SESSIONS JUDGE	In the Court of										Category-wise total pendency as on 30-04-2016		
			CJM, CHIRANG	SDJM(M), BIJNI	JMFC, CHIRANG	MUNSIFF-CUM-JMFC, CHIRANG	MUNSIFF-CUM-JMFC, BIJNI								
1	Sessions Case Type - I	92													92
2	Sessions Case Type - II	227													227
3	NDPS Act Cases	5													5
4	Criminal Appeals	30													30
5	Criminal Revisions	17													17
6	Cases under Electricity Act	1													1
7	Cases of rape against women	121													121
8	Warrant procedure IPC Cases		125	294	52	103	153								727
9	Summons procedure IPC Cases		121	138	89	66	119								533
10	Food Adulteration Act Cases		2												2
11	Essential Commodities Act Cases			1											1
12	Cases u/s 125 Cr.P.C.		15	34	4	10	18								81
13	Cases under Domestic Violence Act		1	16	8	7	7								39
14	N.I. Act Cases		16												16
SUB-TOTAL		493	280	483	153	186	297	0	0	0	0	0	0	0	1892


 District & Sessions Judge,
 Chirang Kajatgaon

Sl. No.	Category of Cases	In the Court of										Category-wise total pendency as on 30-04-2016	
		DISTRICT & SESSIONS JUDGE	CJM, CHIRANG	SDJM(M), BIJNI	JMFC, CHIRANG	MUNSIFF-CUM-JMFC, CHIRANG	MUNSIFF-CUM-JMFC, BIJNI						
SUB-TOTAL B/F		493	280	483	153	186	297	0	0	0	0	0	1892
15	M.V. Act Cases		26	123	52	149	57						407
16	Excise Act Cases		1		1		1						3
17	Juvenile Act Cases			26									26
18	Forest Act Cases		2	52	4	13	8						79
19	Wildlife Cases												0
20	Cinematography/Copyright Act Cases												0
21	Other Criminal Cases not covered above	12	6	4	5	5	3						35
SUB-TOTAL (A)		505	315	688	215	353	366	0	0	0	0	0	2442
22	Title Suit	59				27	12						98
23	Money Suit	38				3	1						42
24	Misc. (J) Cases	15				16							31
25	Title Execution Cases	2				3	2						7
26	Title Appeals	18											18
27	Money Appeals												0
28	Misc. Civil Appeals	6											6
29	MACT Cases												0
30	Succession Cases	5					2						7
31	Guardianship Cases	3											3
32	Misc. cases (Probate)												0
33	Title Suit (Probate)	1											1
34	Title Suit (Matrimonial)	43				6	17						66
35	Money Execution	5											5
36	Other Civil Cases not covered above	5					2						7
SUB-TOTAL (B)		200	0	0	0	55	36	0	0	0	0	0	291
GRAND TOTAL (A+B)		705	315	688	215	408	402	0	0	0	0	0	2733


 District & Sessions Judge,
 Chirang, Kajalgaon

Sl. No.	Category of Cases	In the Court of										Category-wise total pendency as on 30-04-2017	
		DISTRICT & SESSIONS JUDGE	CJM, CHIRANG	SDJM(M), BIJNI	JMFC, CHIRANG	MUNSIFF-CUM-JMFC, CHIRANG	MUNSIFF-CUM-JMFC, BIJNI						
SUB-TOTAL B/F		0	0	68	0	13	41	0	0	0	0	0	122
15	M.V. Act Cases	-	-	-	-	-	-						
16	Excise Act Cases	-	-	-	-	-	-						
17	Juvenile Act Cases	-	-	-	-	-	-						
18	Forest Act Cases	-	-	-	-	-	-						
19	Wildlife Cases	-	-	-	-	-	-						
20	Cinematography/Copyright Act Cases	-	-	-	-	-	-						
21	Other Criminal Cases not covered above	-	-	-	-	-	-						
SUB-TOTAL (A)		0	0	68	0	13	41	0	0	0	0	0	122
22	Title Suit	-	-	-	-	-	1						1
23	Money Suit	-	-	-	-	-	-						
24	Misc. (J) Cases	-	-	-	-	-	-						
25	Title Execution Cases	-	-	-	-	-	-						
26	Title Appeals	-	-	-	-	-	-						
27	Money Appeals	-	-	-	-	-	-						
28	Misc. Civil Appeals	-	-	-	-	-	-						
29	MACT Cases	-	-	-	-	-	-						
30	Succession Cases	-	-	-	-	-	-						
31	Guardianship Cases	-	-	-	-	-	-						
32	Misc. cases (Probate)	-	-	-	-	-	-						
33	Title Suit (Probate)	-	-	-	-	-	-						
34	Title Suit (Matrimonial)	-	-	-	-	-	-						
35	Other Civil Cases not covered above	-	-	-	-	-	1						1
SUB-TOTAL (B)		0	0	0	0	0	2	0	0	0	0	0	2
GRAND TOTAL (A+B)		0	0	68	0	13	43	0	0	0	0	0	124


 District & Sessions Judge,
 Chirang, Kajalgaon
 24/5/17

FORMAT M**INFORMATION REGARDING PENDENCY, INSTITUTION AND DISPOSAL OF CASES DURING THE MONTH OF APRIL, 2017****DISTRICT: CHIRANG****MONTH: APRIL**

Sl. No.	Name of the Court/ Presiding Officer	Total cases pending at the beginning of the month	Institution during the month	Disposal during the month				Pending at the end of the month	Remarks
				Main Case		Misc. Case			
				Contested	Uncontested	Contested	Uncontested		
1	Smt. H.D. Bhuyan, District & Sessions Judge, Chirang.	697	23	6	4	1	4	705	
2	Sri K.C. Boro, Chief Judicial Magistrate, Chirang	325	1	8	3			315	
3	Sri N. Boro, SDJM(M), Bilbi	588	225	15	104		6	688	
4	Smt. P. Goswami, JMFC, Bijni	244	1	3	4		23	215	
5	Sri J. Sharma, Munsiff-cum-JMFC, Chirang	380	41	2	11			408	
6	A.A. Choudhury, Munsiff-cum-JMFC, Bijni	400	38	7	19	1	9	402	
	TOTAL	2634	329	41	145	2	42	2733	

✓
District & Sessions Judge,
Chirang, Kajalgaon

FORMAT Z

DISTRICT-WISE & COURT-WISE MONTHLY REPORT IN COMPLIANCE WITH ORDER NO. 24 DATED 24-04-2013 FOR DISPOSAL OF 5 YEARS OR MORE OLD PENDING CASES

DISTRICT: CHIRANG

MONTH: APRIL, 2017

Court	Pendency of 5 years or more old cases at the beginning of the month	Addition of 5 years or more old cases during the month	Transferred out during the month (if any)	Disposal of 5 years or more old cases during the month	Pendency at the end of the month
DISTRICT & SESSIONS JUDGE, CHIRANG	-	-	-	-	-
CJM, CHIRANG	-	-	-	-	-
SDJM(M), BIJNI	75	-	-	7	68
JMFC, CHIRANG	-	-	-	-	-
MUNSIFF-CUM-JMFC, CHIRANG	13	-	-	-	13
MUNSIFF-CUM-JMFC, BIJNI	42	-	-	1	41
TOTAL	130	0	0	8	122

District & Sessions Judge,
Chirang, Kajalgaon

25/5/17

